

# THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,  
MIZORAM AND ARUNACHAL PRADESH)

## NOTIFICATION

Dated Guwahati the 8<sup>th</sup> August, 2012

NO.HC.VII-13/2010/ 6255 /A. In exercise of the power under Rule 18 read with Schedule A and E of the Assam Judicial Service Rules, 2003 and in accordance with the Government Notification NO. FPC.73/2009/Pt./288 dated 22.11.2010, the High Court has been pleased to promote the following District and Sessions Judges of the Assam Judicial Service to the posts of Selection Grade District and Sessions Judge in the Scale of Rs. 57700-1230-58930-1380-67210-1540-70290/- (Revised) plus other allowances as admissible under the Rules with effect from the dates shown against their names up to the respective date of their retirement/ elevation:-

Sl. No.	Name of the Officers	Date of retirement/ elevation	Date of Selection Grade	Period for which arrear benefit of Selection Grade is to be paid
1.	Shri Foyez Uddin Ahmed Laskar	30.11.2008	17.09.2006	17.09.2006 to 31.11.2008
2.	Shri Nalinaksha Sharma	28.02.2009	03.01.2006	03.01.2006 to 28.02.2009
3.	Shri Arun Chandra Upadhyay (now Hon'ble Judge of the Gauhati High Court)	28.12.2008 (Date of elevation to High Court Judge)	08.01.2006	08.01.2006 to 28.12.2008
4.	Shri Nakul Chandra Dutta	29.02.2008	19.07.2006	19.07.2006 to 29.02.2008
5.	Shri Dilip Kumar Mahanta	Not retired	12.10.2006	On and from 12.10.2006
6.	Shri Chitta Ranjan Sarma (now Hon'ble Judge of the Gauhati High Court)	28.12.2008 (Date of elevation to High Court Judge)	01.01.2007	01.01.2007 to 28.12.2008
7.	Shri Tarun Phookan	31.01.2010	04.07.2007	04.07.2007 to 31.01.2010
8.	Shri Dinesh Chandra Choudhury	01.03.2011	01.12.2007	01.12.2007 to 01.03.2011
9.	Shri Prasanta Kumar Saikia (now Hon'ble Judge of the Gauhati High Court)	17.10.2011 (Date of elevation to High Court Judge)	29.02.2008	29.02.2008 to 17.10.2011
10.	Dr. (Smti) Indira Shah (now Hon'ble Judge of the Gauhati High Court)	02.03.2012 (Date of elevation to High Court Judge)	31.08.2008	31.08.2008 to 02.03.2012

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11.	Shri Abdul Malik Mazumdar	31.01.2009	01.01.2009	01.01.2009 to 31.01.2009
12.	Shri Kalyan Kumar Nag	01.02.2012	05.05.2009	05.05.2009 to 01.02.2012
13.	Shri Sobhan Chandra Bora	30.04.2010	21.04.2009	21.04.2009 to 30.04.2010
14.	Shri Adhir Kumar Das	Not retired	17.01.2010	On and from 17.01.2010
15.	Shri Munindra Nath Chutia	31.03.2011	18.01.2010	18.01.2010 to 31.03.2011

By Order  
*Sd/- H.K. Sarma,*  
**REGISTRAR GENERAL**

MEMO NO. 13/2010/ 6256 - - 6289 /A.

Dated 08.08.2012